

## Annexure-4

Name of the Corporate Debtor: KSS Petron Private Limited (In-Liquidation)

Date of Commencement of Liquidation: 27.12.2019

List of Stakeholders Version-6 as on 02.03.2024

List of Operational Creditors (Employees)

(Amount in ₹)

Sl. No	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received	Details of Claim Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
					Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	Amount covered by Guarantee					
1	NA	Ajit Kumar Singh	KI-1622	13.02.2020	₹ 2,79,946.00	₹ 2,79,946.00	₹ -	Employee	NA	18%	₹ -	₹ -	₹ -	₹ -	Wholly admitted
2	NA	Alok Ranjan Ghatak	K-1070	26.01.2020	₹ 2,43,134.00	₹ 2,43,134.00	₹ -	Employee	NA	15%	₹ -	₹ -	₹ -	₹ -	Wholly admitted
3	NA	Arobindo Ghoshal	KI-1699	26.01.2020	₹ 75,000.00	₹ 15,000.00	₹ -	Employee	NA	1%	₹ -	₹ -	₹ 60,000.00	₹ -	Partially admitted
4	NA	Bidyut Moulik	KI-1880	22.01.2020	₹ 30,911.00	₹ 30,911.00	₹ -	Employee	NA	2%	₹ -	₹ -	₹ -	₹ -	Wholly admitted
5	NA	Bivash Choudhary	KI-1766	20.01.2020	₹ 20,325.00	₹ 20,325.00	₹ -	Employee	NA	1%	₹ -	₹ -	₹ -	₹ -	Wholly admitted
6	NA	Debabrata Saha	EC- 890	12.01.2020	₹ 61,854.00	₹ 61,854.00	₹ -	Employee	NA	4%	₹ -	₹ -	₹ -	₹ -	Wholly admitted
7	NA	Hem Chandra Konar	KI-1579	23.01.2020	₹ 2,73,831.00	₹ 2,73,831.00	₹ -	Employee	NA	17%	₹ -	₹ -	₹ -	₹ -	Wholly admitted
8	NA	Hem Singh Shekhawat	KI-2030	21.01.2020	₹ 2,87,708.00	₹ 2,87,708.00	₹ -	Employee	NA	18%	₹ -	₹ -	₹ -	₹ -	Wholly admitted
9	NA	KrishnKant P Soni	KI-2450	14.01.2021	₹ 1,16,182.00	₹ -	₹ -	Employee	NA	0%	₹ -	₹ -	₹ 1,16,182.00	₹ -	Wholly rejected. Refer note 3.
10	NA	Nabin Ghosh	KI-1728	25.01.2020	₹ 49,069.00	₹ 49,069.00	₹ -	Employee	NA	3%	₹ -	₹ -	₹ -	₹ -	Wholly admitted
11	NA	Rohit Kumar Jha	KI-1801	25.01.2020	₹ 33,252.00	₹ 33,252.00	₹ -	Employee	NA	2%	₹ -	₹ -	₹ -	₹ -	Wholly admitted

12	NA	Shambhu Raut	KI-1549	18.01.2020	₹ 58,888.00	₹ 58,888.00	₹ -	Employee	NA	4%	₹ -	₹ -	₹ -	₹ -	Wholly admitted
13	NA	Sushovan Sarkar	KI-1739	20.01.2020	₹ 67,723.00	₹ 67,723.00	₹ -	Employee	NA	4%	₹ -	₹ -	₹ -	₹ -	Wholly admitted
14	NA	Siddhartha sen	KI-1547	17.06.2021	₹ 2,52,394.00	₹ 1,54,842.00	₹ -	Employee	NA	10%	₹ -	₹ -	₹ 97,552.00	₹ -	Partially admitted
Appendix 4A.		<b>Total</b>			₹ <b>18,50,217.00</b>	₹ <b>15,76,483.00</b>	-			100%	₹ -	₹ -	₹ <b>2,73,734.00</b>	₹ -	
<b>Add:</b> The claims of those employees who have not made a claim, being admitted on the basis of the books of account of the corporate debtor as per Regulation 19 (4) of IBBI (Liquidation Process) Regulations 2016					₹ -	₹ <b>8,04,333.00</b>									A detailed list of the claims of those employees who have not made a claim, being admitted on the basis of the books of account of the corporate debtor as per Regulation 19 (4) of IBBI (Liquidation Process) Regulations 2016 is appended as Appendix 4A.
<b>Net Admitted claim [The Amount is inclusive of the claims admitted pursuant to Regulation 19 (4) of IBBI (Liquidation Process) Regulations 2016]</b>					₹ <b>18,50,217.00</b>	₹ <b>23,80,816.00</b>									

- Notes:**
- The liquidator has made the best estimate of the amount of the claim based on the information available with him and on the basis of proofs of claims submitted and accepted by him.
  - The liquidator reserve his right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority.
  - Verification of this claim is subject to the compliance of Order dated 29.06.2021 passed by Hon'ble National Company law Tribunal, Mumbai Bench in the matter of IA No. 1011/2021.

Appendix 4A.								
Sl. No	Name of employee	Identification No.	Date of receipt	Amount claimed	Total Amount of claim admitted	Nature of claim	Remarks, if any	
1	Abhijit Das	NA	NA	₹ -	₹ 80,124.00	Employee	Refer Note 1	
2	Gouranga Chakarborty	NA	NA	₹ -	₹ 1,56,966.00	Employee	Refer Note 1	
3	Indu Shekhar	NA	NA	₹ -	₹ 1,48,470.00	Employee	Refer Note 1	
4	Kumar Nath Mishra	NA	NA	₹ -	₹ 1,14,254.00	Employee	Refer Note 1	
5	Manoj Maurya	NA	NA	₹ -	₹ 40,738.00	Employee	Refer Note 1	

6	Narottam Panda	NA	NA	₹ -	₹ 29,743.00	Employee	Refer Note 1
7	Prodip Kumar Das	NA	NA	₹ -	₹ 52,171.00	Employee	Refer Note 1
8	Rajib Chaterjee	NA	NA	₹ -	₹ 53,251.00	Employee	Refer Note 1
9	S Balaji Gururaj	NA	NA	₹ -	₹ 24,802.00	Employee	Refer Note 1
10	Sujit Kumar Das	NA	NA	₹ -	₹ 27,539.00	Employee	Refer Note 1
11	Sukumar Mandal	NA	NA	₹ -	₹ 76,275.00	Employee	Refer Note 1
Total Amount		NA	NA	₹ -	₹ 8,04,333.00		

Notes:- These notes to be considered as an integral part of this sheet

1. This employee has not made a claim in the Liquidation proceedings of the Corporate Debtor, however Liquidator has admitted his claim on the basis of the books of account of the corporate debtor, as per regulation 19(4) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

2. The liquidator reserve her right to modify the List of stakeholders (based on verification of the records and information after the end of lockdown period) and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.